

MR. DEPUTY-SPEAKER : It is upto you to withdraw it.

SHRI RAM VILAS PASWAN : Whatever you have told is enough.

MR. DEPUTY-SPEAKER : You have to say that you are withdrawing it.

SHRI RAM VILAS PASWAN : I withdraw it.

MR. DEPUTY-SPEAKER : Has Shri Paswan leave of the House to withdraw his amendment ?

SEVERAL HON. MEMBERS : Yes.

Amendment was, by leave withdrawn.

MR. DEPUTY-SPEAKER : The question is :

“That this House do agree with the Forty-ninth Report of the Business Advisory Committee presented to the House on the 16th August, 1983.”

The motion was adopted.

15.20 hrs.

MATTERS UNDER RULE 377

(i) Problems in the PVC Processing Industry

MR. DEPUTY-SPEAKER : Now, matters under Rule 377. Shri R.P. Gaekwad.

SHRI R.P. GAEKWAD (Baroda) : Sir, I want to draw the attention of the honourable House and the Government towards the sad plight and the difficulties faced by the PVC Processing industry. Earlier the Customs duty on PVC Resin was completely abolished but with the imposition of duty at the present excessive rate, the cost of the material is much higher.

15.21 hrs.

[DR. RAJENDRA KUMARI BAJPAI in the Chair]

This had aggravated the situation and the PVC processors need protection. The registration of the contracts for import of PVC resin is also creating hardships to the small scale industrial units spread all over the country. The consumption of polyvinyl chloride resin is growing very fast. It is used in manufacturing of cables, pipes, and fittings, hoses, kather clothes and similar applications. The Material Committee on the use of plastics has also highlighted its importance. I, therefore, urge upon the Government of India to help secure the raw material for the processors at reasonable prices and give sympathetic consideration to the following suggestions :

1. The Customs Duty on PVC resin should be reduced to 50 per cent basic.
2. The reigstration of contracts with D.G.T.D. for import of PVC resin under Open General Licence should be done away with to avoid unnecessary delay and hardship to processors.
3. The excise duty on PVC resin should be reduced to 15 per cent just as in the case of Polystyrene and other thermosetting raw materials.

I request the Government kindly to accept the suggestions in order to give relief to the industry.

(ii) Invitation to experts belonging to racist regime of South Africa for Twelfth Congress of World Energy Conference to be held in Delhi.

SHRI MADHAVRAO SCINDIA (Guna) : In spite of our Government's anti-apartheid stand, seven experts in energy from South Africa have been invited to the 12th Congress of the World Energy Conference to be held in Delhi next month. This is most surprising because various Ministries of our Governments are among its co-sponsors.

The racist minority regime of South Africa has denied the most basic human